

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 77(ND)2008
CA. NO.

CORAM:


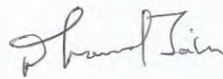
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017


NAME OF THE COMPANY: M/s Sirhind Club Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Pallav Gupta, Adv.		petitioner	
2	DHAWAL JAIN	ADVOCATE	RESPONDENT	
3	SUMAN DUAL	ADVOCATE		

ORDER

In terms of the administrative order dated 08.03.2017, the case stands transferred to the Chandigarh Bench.


(S.K. Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial